

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.08.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 349/2025 For Additional Docs IA No. 1043/2025	Anurada Chemicals Vs Synaptics Labs Pvt Ltd	Mr. Y Suryanarayana	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Condone Delay IA No. 1184/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	
3.	Comp App (AT) (CH) (Ins) No. 439/2026 For Stay IA No. 1248/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Butta Infrastructure Pvt Ltd	Mr. Ranghasayee	
4.	Comp App (AT) (CH) (Ins) No. 440/2026 For Stay IA No. 1249/2026 For Additional Docs. IA No. 1250/2026 For Exemption IA No. 1251 & 1252/2026	Puissant Global Private Ltd, SRA Vs Bank of India & 2 Ors.	Mr. Arjun Suresh	
5.	Comp App (AT) (CH) (Ins) No. 389/2026	Supreme Plascare India Pvt Ltd Vs Shiroo Polymers Pvt Ltd	Mr. Rohan Rajasekaran	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 669/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 155/2026	The Assistant Commissioner of Customs Vs Rajendra Prasad Tak Liquidator for KVK Nilachal Power Pvt Ltd & 4 Ors WITH	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R2
7.	IA No. 671/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 156/2026	The Assistant Commissioner of Customs Vs UCO Bank & 4 Ors	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R1
8.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt Ltd Vs Iconium Leather Works Pvt Ltd	Mr. Pawan Jhabakh	Mr. Atul Madhavan

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
10.	Comp App (AT) (CH) (Ins) No. 102/2025 To Adv. Hg. IA No. 592/2026	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	
11.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr	Mr. Akash Balagee	
12.	Comp App (AT) (CH) (Ins) No. 199/2026 (With Defects)	Ravindra Beleyur Proprietor of Beleyur & Associates Vs Konduru Prasanth Raju RP, Dreamz Infra India Ltd & Anr.	Mr. T Ravichandran	Ms. Lakshmi Menon R1

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
14.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
15.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026 (Interim Order)	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
B. Without Interim Order				
17.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
18.	TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt Ltd	Mr. Udian Sharma	Mr. B Arvind Srevatsa
19.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
20.	Comp App (AT) (CH) No. 64/2022 For Stay IA No. 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1

21.	Comp App (AT) (CH) No. 109/2022 For Stay IA No. 956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
22.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd	Mr. M Sameer Hussain	Mr. TVS Kumar R1
23.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd	Mr. K Gowtham Kumar	Mr. Vinod Kumar

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana
25.	Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava R1 Mr. Nipun Singhvi R2
26.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava Mr. Nipun Singhvi R2
27.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 6 Ors.	Mr. Pawan Jhabakh	Menon & Mankava Mr. Nipun Singhvi R7

B. Without Interim Order				
28.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
29.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025 & 1112/2026 For Urgent Hearing IA No. 1113/2026	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar R1 Mr. Y Suryanarayana R2-R5, R7
30.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Grover, PCS	Ms. Janani Shankar R1-R3
31.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	
32.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	Mr. ML Narasimham R1
33.	Comp App (AT) (CH) (Ins) No. 464/2025 For Additional Docs IA No. 1322/2025	Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd	Mr. MV Swaroop	Mr. Vinod Kumar
34.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomati Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP, Chartered Accountants Erst. Statutory Auditors of Yashomati Hospitals Pvt Ltd WITH	Mr. T Ravichandran	Mr. Saji P John
35.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Chartered Accountants Erst Statutory Auditors of Yashomati Hospitals Vs Ravindra Beleyur Erst RP of Yashomati Hospitals Pvt Ltd	Mr. Saji P John	Mr. T Ravichandran

36.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors. WITH	Mr. Vipul Jai	Mr. Pranava Charan R1
37.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. Vipul Jai	Mr. Pranava Charan R1
38.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. Vipul Jai	Mr. Pranava Charan R1
39.	Comp App (AT) (CH) (Ins) No. 661/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr. Ralph V Manohar	Mr. Ravi Rajagopalan

12:00 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
41.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Pronouncement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 176/2021 (Comp App (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar

2.	TA (AT) No. 177/2021 (Comp App (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const. & 2 Ors. WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
3.	TA (AT) No. 179/2021 (Comp App (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
4.	TA (AT) No. 187/2021 (Comp App (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandran	Ms. Shipra Shukla
5.	TA (AT) No. 205/2021 (Comp App (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt Ltd	Ms. Anusha Peri	Mr. Kumar Mihir
6.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	Ms. Almas Mohammed
7.	Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr. Manoj Kumar Koyalkar, PCS- R2
8.	Comp App (AT) (CH) No. 107/2023 To Adv. Hg. IA No. 716 & 570/2026	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Ms. G Hema	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 420/2026	Royal Agency & 3 Ors. Vs F Robin Polymers Pvt Ltd	Ms. K Aparna Devi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025 (Part-Heard)	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
11.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 (Part-Heard)	Precious Energy Holdings Ltd BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
12.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024 (Part-Heard)	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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